


## Annexure-7

Name of the Corporate Debtor		PIONEER GAS POWER LIMITED							Date of Commecement of CIRP			12.01.2024	
List of Creditors as on 19.04.2024													
List of operational creditors (Government dues)													
												Amount in Rs.	
Sl.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Asst. Commissioner of Income Tax	Government	31-01-2024	2,22,16,128	2,22,16,128	Unsecured	No	NA	0	0	0	-	
2	Employees Provident Fund Organisation	Government	27-02-2024	9,76,62,979	9,76,62,979	Unsecured	No	NA	0	0	0	0	
<b>Total</b>				<b>11,98,79,107</b>	<b>11,98,79,107</b>	-	-	-	-	-	-	-	

  
 Gandluri Ramanjaneyulu, Designated Partner & Authorized Signatory  
 for Bright Star Resolution Professionals LLP,  
 Resolution Professional of M/s. Pioneer Gas Power Limited.  
 Regd. No. :IBBI/IPE-0158/IPA-3/2023-24/50072  
 Date: 19.04.2024

